

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 20th day of February, 2002.

Q U O R U M :- Hon'ble Mr. C.S. Chadha, Member- A.
Hon'ble Mr. A.K. Bhatnagar, Member- J.

Original Application No. 654 of 2000.

Jitendra Prasad Dixit S/o Sri Sarju Dixit
R/o Vill & Post- Tanda Deeh (Tarwa)
Distt. Azamgarh.

.....Applicant

Counsel for the applicant :- Sri B. Tewari

V E R S U S

1. Union of India through the Secretary,
M/o Telecommunication, Govt. of India, New Delhi.
2. Senior Superintendent of Post Offices,
Head Post Office, Azamgarh.

.....Respondents

Counsel for the respondents :- Sri R.C. Joshi

O R D E R (Oral)

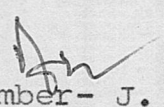
(By Hon'ble Mr. C.S. Chadha, Member- A.)

The case of the applicant is that he applied for the post of Dak Pal in response to the advertisement of the department dt. 28.02.2000 (vide annexure A- 1) but his case was not considered because it is alleged that his application was ^{be} ~~not~~ received after the due date i.e. 28.03.2000.

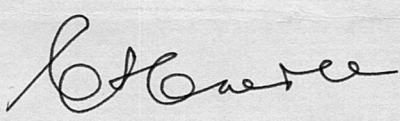
B. Chadha

2. The applicant alleges that the documents required by the department took some time to collect. He, therefore, sent the application on 28.03.2000 itself by R.M.S and it is not his mistake that the application was delivered late in the office of the respondent No.1. He states that in accordance with rules the R.M.S should have delivered the application to the addressee within 24 hours and it is not his fault that it has been received late by the addressee. We are unable to agree with this argument of the learned counsel for the applicant. The advertisement dt. 28.02.2000 clearly laid-down that the application should reach the respondents by 28.03.2000. It is not possible for the addressee to examine why the delay took place in any individual case. The applicant may sue the postal authorities for damages caused to the applicant because of this delay but cannot claim any benefit because of posting the application on the last date. The O.A is, therefore, without any merit and is accordingly dismissed.

3. There will be no order as to costs.


Member- J.

/Anand/


Member- A.